

Aआयकर अपीलीय अधिकरण, कोलकाता पीठ "ए", कोलकाता
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH: KOLKATA
श्री राजेश कुमार, लेखा सटस्य एवं श्री प्रदीप कुमार चौबे, न्यायिक सदस्य के समक्ष
[Before Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member]

I.T.A. No. 2088/Kol/2024
Assessment Year: 2013-14

Jitendra Kejriwal (PAN: AFRPK 8734 K)	Vs.	ITO, Ward-40(1), Kolkata
Appellant / (अपीलार्थी)		Respondent / प्रत्यर्थी

Date of Hearing / सुनवाई की तिथि	26.02.2025
Date of Pronouncement/ आदेश उद्घोषणा की तिथि	27.02.2025
For the assessee / निर्धारिती की ओर से	Shri Piyush Lakhotia, A.R
For the revenue / राजस्व की ओर से	Shri Chandan Das, Addl. CIT DR

ORDER / आदेश

Per Pradip Kumar Choubey, JM:

This is the appeal preferred by the assessee against the order of Commissioner of Income Tax (Appeal)-NFAC, Delhi (hereinafter referred to as the Ld. CIT(A)] dated 16.08.2024.2024 for AY 2013-14.

2. At the time of hearing, it came to our notice that the assessee has already gone into Vivad Se Vishwas Scheme 2024 ('VSVS 2024' Scheme) and he received Form 2

with the competent authority. Assessee orally prayed before the Bench that the assessee may be allowed to withdraw this appeal to which the ld. DR did not oppose.

3. Hence, we are dismissing the appeal as withdrawn with the liberty to the assessee to get the appeal revived by filing necessary miscellaneous application if the assessee is not successful in the VSVS-24, for any reason, whatsoever.

In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order is pronounced in the open court on 27th February, 2025

Sd/-

Sd/-

(Rajesh Kumar /राजेश कुमार)

(Pradip Kumar Choubey /प्रदीप कुमार चौबे)

Accountant Member/लेखा सदस्य

Judicial Member/न्यायिक सदस्य

Dated: 27th February, 2025

SM, Sr. PS

Copy of the order forwarded to:

1. Appellant- Jitendra Kejriwal, FE-188, Salt Lake City, Sector-III, Kolkata-700106.
2. Respondent – ITO, Ward-40(1), Kolkata
3. Ld. CIT(A)-NFAC, Delhi
4. Ld. Pr. CIT- , Kolkata
5. DR, Kolkata Benches, Kolkata (sent through e-mail)

True Copy

By Order

Assistant Registrar
ITAT, Kolkata Benches, Kolkata